

>

Title: Need to extend the time-limit for commissioning industrial projects in Gujarat.

SHRIMATI JAYABEN B. THAKKAR (VADODARA): With vigorous efforts of the State Government of Gujarat 180 projects with investment of Rs. 7900 crores have been Commissioned, while 409 projects with total investment of about 32,000 crores are yet under implementation as on 31.12.2005 and could not commence production within the time frame set up by the Government of India. The Government of Gujarat have urged Central Government on 3.3.2006 to extend the time limit upto Dec. 200/as also to make available the liberal provisions of declaring a package for Excise and Sales Tax benefits for setting up industries in Kutch, Gujarat.

I urge the Government to review the position and extend the time limit upto December, 200/as desired by the State Government and oblige.